

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-4681

ANSWERED ON- 28/03/2025

IMPOSITION OF RECIPROCAL TARIFFS ON INDIA BY US

4681. SHRI JAI PRAKASH

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether the Government has taken note of the recent decision of the US administration about imposing reciprocal tariffs on India;**
- (b) if so, the details thereof; and**
- (c) the likely effect/impact of such step on our mutual relationship with the US?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) to (c) On 13th February 2025, U.S. President Donald Trump issued a memorandum called the “Fair and Reciprocal Plan” which called for the development of a comprehensive plan for restoring fairness in U.S. trade relationships and countering non-reciprocal trading arrangements. As part of the plan, the U.S. Administration

beginning 2nd April 2025 proposes to impose reciprocal tariffs on all countries that have their own tariffs on U.S. goods. Countries with other non-tariff trade policies that the U.S. Administration opposes, could also be subject to new duties.

During the visit of Prime Minister Narendra Modi to the United States on 12-13 February, 2025 both leaders resolved to deepen the U.S.-India trade relationship to promote growth that ensures fairness, national security and job creation. To this end, the leaders set a bold new goal for bilateral trade – "Mission 500" – aiming to more than double total bilateral trade to \$500 billion by 2030. Recognizing that this level of ambition would require new, fair-trade terms, the leaders announced plans to negotiate the first tranche of a mutually beneficial, multi-sector Bilateral Trade Agreement (BTA) by fall of 2025.

Both sides are currently engaged in the process of taking these negotiations forward.
